

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: February 21, 2007

No. 36 /DR(S)/2007

On reinstatement, Sri **Pradeep Kumar Dubey**, the then Additional Legal Advisor to H.E. the Governor, Uttar Pradesh (under suspension with headquarter at Ballia) to be Additional District & Sessions Judge, Basti.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 50 / DR (S)/ 2007, Dated: Allahabad: February 21, 2007

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
7. The District & Sessions Judge, Ballia & Basti. (Information available on E-mail).

The Officer mentioned above shall take over charge of his new postings immediately.

The taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. Sri Pradeep Kumar Dubey, the then Additional Legal Advisor to H.E. the Governor, Uttar Pradesh.
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (Inspection), High Court, Allahabad.
12. The Officer on Special Duty (Litigation), High Court, Allahabad.
13. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
14. The Assistant Registrar (Budget), High Court, Allahabad.
15. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
16. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Administrative Judges, Ballia & Basti. (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)